



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2213/2015

This the 11th day of February, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Hari Dutt,
S/o Shri Som Dutt,
R/o VPO Harsana Kalan
Distt. Sonipat, Haryana
(Aged about 35 Years)
(Candidate for the post of PGT (Hindi) (Male)

...Applicant

(By Advocate: Sh. Jatin Parashar for Sh. Ajesh Luthra)

VERSUS

1. Govt. of NCT of Delhi,
Through the Chief Secretary,
5th Floor, Delhi Sachivalaya,
Govt. of NCT of Delhi.
2. Directorate of Education (GNCT of Delhi)
Through Director,
Old Secretariat, Delhi-110054
3. Delhi Subordinate Services Selection Board,
Through its Chairman,
FC-18, Institutional Area,
Karkardooma,
Delhi – 110092.

... Respondents

(By Advocate: Ms. Purnima Maheshwari)

ORDER (Oral)**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):**

Sh. Jatin Parashar appeared as proxy to Sh. Ajesh Luthra, learned counsel for the applicant. Ms. Purnima Maheshwari, learned counsel appeared on behalf of all the respondents.

2. At the very outset, learned counsel for the respondents pleaded that the applicant is an unsuccessful candidate of a recruitment exam, the result of which had been declared as long back as on 20.05.2015. Hence, this OA has become infructuous.

3. Learned proxy counsel for the applicant submits that he has no instructions from the applicant since long.

4. The order sheet shows that on 28.01.2020, the applicant was given last opportunity.

5. The matter pertains to the year 2015 and has become critically old, however, the applicant has not filed rejoinder as yet and he has not even instructed his learned counsel. For the aforesaid reasons, his learned counsel wants to withdraw his name from the OA.

6. Keeping in view the facts and circumstances of the case, the OA is dismissed for want of prosecution by the applicant. No costs.



(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

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